

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP/310/00102/2017 in OA/310/01489/2013**

**Dated Wednesday the 13<sup>th</sup> day of June Two Thousand Eighteen**

**PRESENT**

**HON'BLE SMT. B. BHAMATHI, Member (A)**

A.Loganathan,  
S/o Angamuthu,  
No. 3/52, Ambedkar Nagar,  
Maruthur Post,  
Samayapuram via,  
Lalkudi Taluk,  
Trichy District 621112. ....Applicant / Applicant

By Advocate M/s. R. Malaichamy

Vs

1. Shri M.Micheal Raj,  
The Senior Superintendent of Post Offices,  
Srirangam Division,  
Srirangam 620006.  
2. Shri. S. Sathishkumar,  
Asst. Superintendent of Post Offices,  
Srirangam Sub Division,  
Srirangam 620006. ....Respondents / Respondents

By Advocate Mr. S. Nagarajan

**ORAL ORDER**

**(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))**

This CP has been filed against the respondents in OA 1489/2013 for alleged non-compliance of the order of this Tribunal dated 16.11.2016. Notice was issued to the respondents.

2. When the matter is taken up for hearing, learned counsel for respondents submits that the respondents in the aforementioned OA have filed a Writ Petition WP 12022/2018 against the order of this Tribunal which is pending before the Hon'ble High Court and there is no contempt against the respondents. Accordingly, he submits that the CP may be closed. Learned counsel for the CP applicant (applicant in OA) has no objection to the same.

3. Accordingly, CP is closed. Notices are discharged.

**(B. Bhamathi)  
Member(A)  
13.06.2018**

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